

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 337
ANSWERED ON 25TH FEBRUARY, 2016

ACCIDENTS PRONE AREA

337. SHRIMATI MEENAKASHI LEKHI:
SHRI JYOTIRADITYA M. SCINDIA:
KUMARI SUSHMITA DEV:
SHRI RAJESH VERMA:
SHRI G. HARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of black spots identified by the Government on the various National Highways across the country during last three years and the current year, State/ UT-wise;
- (b) the details of the accidents that have taken place at each of these black spots during the said period along with the action taken to remove these black spots;
- (c) the funds allocated/spent in this regard during the said period; and
- (d) whether the Government proposes to set up a Road Safety Authority to check various reasons for road fatalities on National Highways and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Road accident black spots on National Highways are identified on the basis of fatalities and not number of accidents. Accordingly 789 black spots have been identified on various National Highways across the country during the calendar years 2011, 2012, 2013 & 2014. No. of fatalities at these black spots are placed at Annexure. Black spots based on fatalities in 2015 & 2016 have not yet been identified. Short term & long term measures are being taken at these black spots either in the development projects on the concerned stretches or as separate rectification measures.

(c) A sanction ceiling of Rs. 500 crore has been earmarked under NH (O) during the financial year 2015-16 for rectification of these black spots.

(d) A Road Transport & Safety bill has been drafted incorporating the creation of National Road Safety & Traffic Management Board (NRSTMB) for the purpose for the consideration of Parliament.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 337 ANSWERED ON 25.02.2016 ASKED BY SHRIMATI MEENAKASHI LEKHI, SHRI JYOTIRADITYA M. SCINDIA, KUMARI SUSHMITA DEV, SHRI RAJESH VERMA, SHRI G. HARI REGARDING ACCIDENTS PRONE AREA.

						ANNEXURE	
Sl. No.	State/UTs	Black spots on NHs based on 2011, 2012, 2013 fatalities		Black spots on NHs based on 2014 fatalities		Total Black Spots	
		No. of spots	No. of fatalities	No. of spots	No. of fatalities	No. of spots	No. of fatalities
1	Andhra Pradesh	8	65	1	19	9	84
2	Arunachal Pradesh	1	23	0	0	1	23
3	Bihar	25	252	0	0	25	252
4	Chhattisgarh	29	276	1	11	30	287
5	Gujarat	25	478	1	10	26	488
6	Haryana	33	429	5	63	38	492
7	Himachal Pradesh	5	98	0	0	5	98
8	Jammu and Kashmir	7	264	2	34	9	298
9	Jharkhand	26	614	0	0	26	614
10	Karnataka	86	627	0	0	86	627
11	Kerala	29	806	4	49	33	855
12	Madhya Pradesh	25	632	29	481	54	1113
13	Maharashtra	34	328	1	16	35	344
14	Meghalaya	8	398	0	0	8	398
15	Mizoram	1	16	0	0	1	16
16	Nagaland	1	97	2	45	3	142
17	Orissa	10	236	2	30	12	266
18	Rajasthan	58	1070	3	39	61	1109
19	Tamil Nadu	100	3955	2	21	102	3976
20	Telangana	71	1367	5	63	76	1430
21	Uttar Pradesh	100	2587	4	55	104	2642
22	West Bengal	31	242	1	13	32	255
23	Delhi	13	255	0	0	13	255
	Total	726	15115	63	949	789	16064
